

Government of Jammu and Kashmir  
Finance Department : Civil Secretariat

**Notification**  
Jammu, the 3<sup>rd</sup> Jan 2011

**SRO 01** .-In exercise of the powers conferred by section 4 of the Jammu and Kashmir General Sales Tax Act, 1962, the Government hereby direct that the entry appearing at S. No. 3 of Schedule "A" to notification SRO 117 dated 30-03-2007 shall be deleted.

By order of the Government of Jammu and Kashmir.

Sd/-  
Commissioner/Secretary to Government  
Finance Department

No:-ET/Estt/43/2003-IV

Dated:- 03-01-2011

Copy to the:-

1. Commissioner Secretary to Government, General Administration Department.
2. Secretary to Government, Law Department (w.7.s.c)
3. Commissioner Commercial Taxes, J&K Jammu.
4. Additional Commissioner, Commercial Taxes, (Administration) Jammu/Srinagar.
5. Additional Commissioner, Commercial Taxes, (Tax Planning) Jammu/Srinagar.
6. Deputy Commissioner, Commercial Taxes, Appeals/ V&I / Recovery / Audit, Jammu/Srinagar.
7. Stock file.

( Mohammad Amin)

Under Secretary to Government  
Finance Department

(R2)  
3/1/2011

2/3/11